Protection to people migrated due to Pak firing

†1460. SHRI THAAWAR CHAND GEHLOT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the residential areas along the international border in Jammu and Kashmir are facing heavy firing from the Pakistani soldiers;
- (b) whether it is also a fact that thousands of people have been forced to leave their villages located along the border and several people have lost their lives due to firing by the Pakistani soldiers;
 - (c) if so, the details thereof; and
- (d) the measures being taken by Government to rehabilitate and protect these migrants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) There has been an increase in the incidents of cease-fire violations during the year 2013 along the Line of Control/International Border, owing to which people living in the border areas have been affected. People from few villages of Districts Jammu and Samba located near International Border migrated due to firing and shelling from across the border in the month of October, 2013, but returned to their villages after a week when the situation eased.

(d) The State Government of J & K has paid an *ex-gratia* relief to the victims. The Government of India has also sanctioned for the construction of 135 feet wide Earthen Bundh (179 Kms) integrated with 180 nos. of Naka-cum-Machan-cum-Fighting Bunkers along International Boundary under Jammu Ftr for protection purpose, which has experienced maximum trans-border firing incidents.

Building in Delhi not found earthquake resistant

- 1461. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether, as per the study conducted by National Institute of Disaster Management in 2011, majority of buildings in Delhi were not found to be earthquake resistant;

[†] Original notice of the question was received in Hindi.